

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 04.12.2019 (WEDNESDAY)

COURT OF CHAIRPERSON

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 467 of 2019	JSW Steel Ltd. Vs. Asok Kumar Gulla & Ors.	Aakashan Sahay	Saurabh Jain-R2

For Orders

2.	I.A. No. 3976 of 2019 in Comp. App (AT) (Ins) No. 761 of 2019	Accord Life Spec Pvt Ltd. Vs. Orchid Pharma Ltd & Ors. With	Ravi Raghunath	P.V. Dinesh-R1 Satwnder Singh-R2 Sanjay Kapur-SBI
3.	I.A. No. 3975 of 2019 in Comp. App (AT) (Ins) No. 762 of 2019	Accord Life Spec Pvt Ltd. Vs. Orchid Pharma Ltd & Ors.	Ravi Raghunath	R.P.Kapur

10: 40 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. Justice Venugopal M., Member (Judicial).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1287 of 2019	FLSmith Pvt. Ltd. Vs. The Liquidator, Savan Godiawala Lanco Infratech Ltd.	K.V. Balakrishnan	

For Orders

2.	I.A. No. 3962 of 2019 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors.	S. Ramdakantha	Gauri Rasgotra
3.	Comp. App. (AT) (Ins) No. 221 of 2019	Rahul Sayal Vs. S.S. Conbuild Pvt Ltd.	R.k.Gupta	Saurabh J. Karan Singh
4.	Comp. App. (AT) (Ins) No. 783 of 2019	Rakesh Kumar. Vs. Sanjay Gupta of AAA Insolvency Professional LLP, Being Liquidator of Samtel Color Ltd..	Simran Jyoti Singh	Nipun Gautam
5.	Comp. App. (AT) (Ins) No. 820 of 2019	Sabarmati Gas Ltd. Vs. Shah Alloys Ltd.	Piyush Joshi	Gauri Rasgotra

6.	Comp. App (AT) (Ins) No. 848 of 2019	Deepakk Kumar Vs. Phoenix ARC Pvt Ltd. & Anr. With	Rajiv Singh	Ashwini Mata Suresh Dobhal
7.	Comp. App. (AT) (Ins) No. 934 of 2019	State Bank of India. Vs. Phoenix ARC Pvt Ltd & Ors.	Chintan Chinnappa	Ashwini Mata Suresh Dobhal
8.	Comp. App. (AT) (Ins) No. 968 of 2019	Parvinder Singh Vs. Vs. Intec Capital Ltd. & Anr.	Amrita Mishra	Ankit Vijatwargna
9.	Comp. App. (AT) (Ins) No. 1051 of 2019	Sujeet Suresh Shah Vs. Savino Del Bene Freight Forwarders India Pvt. Ltd. & Anr.	Sushant Mahajan	Surekha Raman
10.	Comp. App. (AT) (Ins) No. 1076 of 2019	Ratan Kumar Guha. Vs. Bell Finvest India Pvt Ltd & Anr.	Shubhayu Roy	
11.	Comp. App. (AT) (Ins) No. 1079 of 2019	Damodar Valley Corporation. Vs. Divya Jyoti Sponge Iron Pvt Ltd & Ors.	Madhumita Bhattacharjee	Anuj Tiwari
12.	Comp. App. (AT) (Ins) No. 1138 of 2019	Partha Paul Vs. Kotak Mahindra Bank Ltd. & Anr.	Om Prakash	
13.	Comp. App. (AT) (Ins) No. 1244 of 2019	Shalini Singhal & Ors. Vs. Rahul Singh & Ors. With	Suruchi Aggarwal	Rudreshwar Singh-R3
14.	Comp. App. (AT) (Ins) No. 1249 of 2019	Sanjeev Abrol Vs. Rahul Singh & Ors.	Rudreshwar Singh	
15.	Comp. App (AT) (Ins) No. 1276 of 2019	Committee of Creditors of Metalyst Foging Ltd. Vs. Consortium of Deccan Value Investors LP & DVI PE (Mauritius) Ltd. & Ors. With	Nikhil Mathur	Rohan
16.	Comp. App (AT) (Ins) No. 1281 of 2019	Deccan Value Investors L.P. & Anr. Vs. Dinkar Venkatasubramanian & Anr.	Mahesh Agarwal	Anannya Ghosh
17.	Comp. App (AT) (Ins) No. 1387 of 2019	Union Bank of India Vs. EMC Ltd. Through Resolution Professional Kannan Triuvebgadam & Ors.	Rahul Gupta	
18.	Contempt Case (AT) No 14 of 2019 in Comp. App. (AT) (Ins) No. 170 of 2019	Sojitz India Pvt Ltd & Anr. Vs. Rizwan Ahmad & Anr. With	Saket Shukla	A. Muraleedharun
19.	Comp. App. (AT) (Ins) No. 170 of 2019 & I.A. No. 1854 of 2019	Rizwan Ahmad & Anr. Vs. Sojitz India Pvt Ltd & Anr.	Saket Shukla	Vasanth Rajasekaran

For Admission (Fresh Cases)

20.	Comp. App (AT) (Ins) No. 1398 of 2019	Ambika Prasad Sharma Vs. Horizon Buildcon Pvt. Ltd. & Anr.	Ayush Agrawal	Mrinali Prasad
21.	Comp. App (AT) (Ins) No. 1399 of 2019	Mascot Petrochem Pvt. Ltd. Vs. Midaas Construction Company Pvt. Ltd.	Vikas Baisya	
22.	Comp. App (AT) (Ins) No. 1400 of 2019	Anant Jain & Anr. Vs. Kaushambi Paper Mills Pvt. Ltd.	Himanshu Tyagi	
23.	Comp. App (AT) (Ins) No. 1401 of 2019	Maharashtra State Electricity Transmission Company Ltd. (MSETCL) Vs. Sri City Pvt. Ltd & Ors.	Sudhanshu S. Choudhari	
24.	Comp. App (AT) (Ins) No. 1402 of 2019	T. Johnson Vs. St. John Freight Systems Ltd., through RP	Pushkar Sood	
25.	Comp. App. (AT) No. 346 of 2019	Rahat Gupta Vs. Sandhya Gupta & Ors.	Ashish Chauhan	Abhinav Goyal
26.	Comp. App. (AT) No. 351 of 2019	Esquire Electronics Inc & Anr. Vs. Netherlands India Communications Enterprises Ltd. & Ors.	Manu Beri	
27.	Comp. App. (AT) No. 352 of 2019	Kailashchandra Ramgopal Lohiya Vs. Suvas Reality Pvt. Ltd. & Ors.	Dhiren R. Dave	
28.	Restoration Application No. 21 of 2019 in Comp. App (AT) (Ins) No. 1278 of 2019	Gandhar Oil Refinery (India) Ltd. Vs. Madhucon Sugar and Power Industries Ltd.	Nithin Sarvanan	

For Admission (After Notice)

29.	Comp. App. (AT) (Ins) No. 1020 of 2019	Ankit Goyat Vs. Sunita Agarwal & Anr.	Ankur Garg	Vinod Chaurasia- R2
30.	Comp. App. (AT) (Ins) No. 1091 of 2019	Deputy Commissioner of Income Tax Circle – 16(2), Hyderabad Vs. Decan Chronical Holdings Ltd.	Lakshmi Gurung	
31.	Comp. App (AT) (Ins) No. 1116 of 2019	Indian Oil Corporation Ltd. Vs. Ashish Arjun Kumar Rathi.	Priya Puri	
32.	Comp. App. (AT) (Ins) No. 19 of 2019	N.S. Rangachari Vs. Consolidated Construction Consortium Ltd.	Ashish Kumar Upadhyay	M.P. Parthiban
33.	Comp. App. (AT) (Ins) No. 470 of 2019	Innovative Construventures Pvt & Anr. Vs. Brainer Trade and Fin-Tech Pvt Ltd With	Dhaval Deshpande	Avinash Khanolkar-R2&3 Anagha Anasingaraju

34.	Comp. App. (AT) (Ins) No. 486 of 2019	Innovative Construventures Pvt & Anr. Vs. Brainer Trade and Fin-Tech Pvt Ltd.	Dhaval Deshpande	Avinash Khanolkar-R2&3 Anagha Anasingaraju
35.	Comp. App. (AT) (Ins) No. 579 of 2019	Krishan Kumar Mittal. Vs. GRJ Distributors & Developers Pvt Ltd.	Achal Gupta	Sandeep Bhuraria
36.	Comp. App. (AT) (Ins) No. 906 of 2019	Rakesh Wadhawan. Vs. Bank of India & Anr.	Subir Kumar	Subrata Roy-BOI Meghna Rao-R2 Sonali Khanna
37.	Comp. App (AT) (Ins) No. 1120 of 2019	Goutam Kumar Roy & Ors. Vs. Dooteriah & Kalej Valley Tea Estates Pvt Ltd & Ors.	Soumya Dutta	
38.	Comp. App. (AT) (Ins) No. 1137 of 2019	A.V.J. Developers (India) Pvt. Ltd. Vs. Vishal Fabrics & Ors.	Hasija	
39.	Comp. App. (AT) (Ins) No. 1157 of 2019	Export- Import Bank of India Vs. EPC Constructions India Ltd. through Abhijit Guhathakurta, RP	Ashish Rana	Nakul Sachdeva
40.	Competition Appeal (AT) No. 45 of 2019	Jesmajo Industrial Fabrications Karnataka Pvt. Ltd. & Anr. Vs. Competition Commission of India With	O. P. Gaggar	
41.	Competition Appeal (AT) No. 46 of 2019	Shakti Cylinders Pvt. Ltd. Vs. Competition Commission of India With	Amol Sinha	
42.	Competition Appeal (AT) No. 47 of 2019	Raghupati Synergy Pvt. Ltd. Vs Competition Commission of India With	Amol Sinha	
43.	Competition Appeal (AT) No. 49 of 2019	Prestige Fabricators Pvt. Ltd. Vs. Competition Commission of India With	Amol Sinha	
44.	Competition Appeal (AT) No. 50 of 2019	S. M. LPG Cylinders Pvt. Ltd. Vs. Competition Commission of India	Amol Sinha	

For Hearing (Part Heard)

45.	Comp. App. (AT) (Ins) No. 644 of 2019 & I.A No. 2106 of 2019	Darshan Gandhi, Ex-Director, Lok Housing & Constructions Ltd. Vs. USV Pvt. Ltd. & Anr.	Smriti Churiwal	Natrajan-R1 Parth Tandon-SBI
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01: 00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Releasing Part Heard

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 181 of 2018& I.A. No. 2946 of 2019	P. Chandra Sekhar Vs. Wincere Inc. & Ors.	Varun Mishra	Mohit D Ram

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By Order

-sd/-

Registrar